

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA.

ORIGINAL APPLICATION NO 23 OF 2022/EZ

IN THE MATTER OF:

TRISHAKTI YUBA BIKAS PARISADA

APPLICANT

VERSUS

STATE OF ODISHA AND OTHERS ...

RESPONDENTS

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PLACE: Bhubaneswar



DATE: 21/02/2022

SANKAR PRASAD PANI

ADVOCATE

Plot 2132/4814, NageswarTangi, Bhubaneswar 751002 Cell-9437279278,

Email: sankarprasadpani@gmail.com



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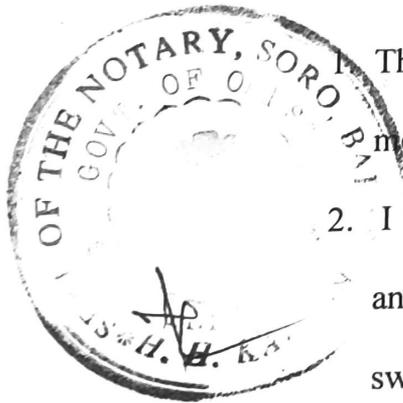
STATE OF ODISHA AND OTHERS ...

RESPONDENTS

H. H. Kai
NOTARY
SORO, BALASORE
ORISSA, INDIA

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF APPLICANT

Sashikant Panda S/o Gopal Panda aged about 52 years, At/Po- Pakhara, PS-Soro, Dist-Balasore PIN-756046 ODISHA hereby solemnly affirm, and declare as under:



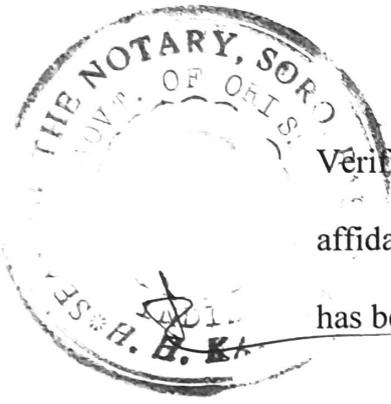
1. That I am the president of the applicant organization in the above mentioned Original Application.

2. I am fully conversant with the facts and circumstances of the case and authorized by the applicant organization therefore competent to swear this affidavit.

DETESTED
Sashi Kantal Panda

3. That the matter was listed on 18th Feb 2022 and the Hon'ble Tribunal granted liberty to the applicant to bring on record the registration certificate of the organization.
4. That the Organisation was established on 14/02/992 and registered as Society under Registration of Societies Act 1860 on 29/04/1994 in the Office of Additional Registrar of Societies at Balasore vide Registration Number BLS-4830/40-1994-1995 and Nehru Yuba Kendra Registration Number 5501-3801/1994-95. Copy of the Registration certificate is annexed here unto as ANNEXURE-13
5. That the organization is working on youth empowerment, environment protection and plantation in the locality.

H. H. Kai
 NOTARY
 SORO, BALASORE
 ORISSA, INDIA



VERIFICATION

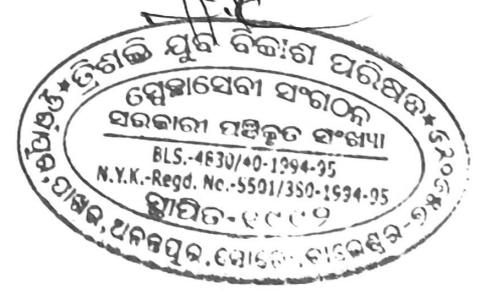
Verified on 21st Feb 2022 at Soro, Balasore that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Sashi Kantalanda
 DEPONENT
 ATTESTED

Identified By

H. H. Kai
 NOTARY
 SORO, BALASORE
 ORISSA, INDIA

Sashi Kantalanda
 DEPONENT
 ATTESTED





Certificate of Registration of Societies
ACT XXI OF 1860

B/S 423046
No. of 19/4-1975

I hereby certify that Trishakti
Juba Bikas Parisada, At-Durgapur
P.O. - Pakhar, Dist. - Balasore.

has this day been registered under the Societies
Registration Act (No. XXI of 1860).

Given under my hand at Balasore.

this 29th day of April,

One thousand nine hundred and ninety four.

[Signature]
Addl Registrar of Societies
Balasore Orissa
District Magistrate - Cum
Off-Registrar of Societies, Balasore

[Signature]
11-4-75
Balasore Municipality